

(5)

F. No. 14-22/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-22/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

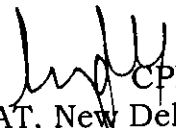
Please refer to RTI application of Shri/Smt. Kajal Chatterjee (No. DODEV/R/2019/51082 dated 12.05.2019) **received by transfer from U.S. Ad.1C**, in this office on 27.05.2019, under RTI Act 2005, the information received from **Asst. Registrar (Admin.)**, containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.



CPIO
CESTAT, New Delhi
Date: 03.06.2019

To,

1. Sh. Kajal Chatterjee
West Bengal, Kolkata

Copy to:

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

31/6/19
ISSUED ON

SIGN. (DISPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110005

(1)

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण, पश्चिमी खण्ड -2, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 66

Dated: 29.05.2019
I.D. No. 14-22/2019

ADMINISTRATION SECTION


Sub: Information sought under Right to Information Act, 2005

With reference to RTI application Ref. No. DODEV/R/2019/51082 dated 12.05.2019 filed by Ms. Kajal Chatterjee received by transfer from Under Secretary Ad. IC letter dated 28.05.2019 in CPIO I.D. No. 14-22/2019 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point 1 - Bench wise vacancy of LDC for CHSL 2017 reported by this office are as under:

Bench	Vacancy position
Delhi	6
Mumbai	-2
Chennai	2
Kolkata	0
Bangalore	1
Hyderabad	0
Ahmadabad	0
Chandigarh	1
Allahabad	1
Total	9


20.5
(Mukesh Gupta)
Assistant Registrar (Admn)

To


CPIO/Accounts Officer, CESTAT, New Delhi

(3)

F. No. 14-22/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-22/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

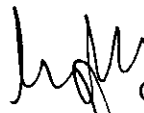
Please refer to RTI application of Shri/Smt. Kajal Chatterjee (No. DODEV/R/2019/51082 dated 12.05.2019) **received by transfer from U.S. Ad.1C**, in this office on 27.05.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-22/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 11.05.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.


CPIO
CESTAT New Delhi
Date: 27.05.2019

For Compliance to:

1. A.R (Admin.)

Copy to: (For Information)

1. Sh. Kajal Chatterjee
West Bengal, Kolkata

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

ISSUED ON
M 28/5/19
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066


28/5

RTI MATTER

2

F. No. R.20011/77/2019- Ad. 1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 16th May, 2019

ID - 14 - 22 / 2019 (CESTAT)

To,

The CPIO
CESTAT, West Block No.2,
R.K. Puram, New Delhi-66

Subject: - Transfer of RTI Application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI Application No. DOREV/R/2019/51082 dated 12.05.2019 filed by Sh. Kajal Chatterjee, West Bengal. The same is transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005.

Encl: - As above

Your faithfully,

(S. Bhowmick)

Under Secretary to the Government of India / CPIO

Tele:23095359

Copy to: Sh. Kajal Chatterjee, West Bengal, Kolkata – For Information.

KJA
27/5/19



RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R /2019/51082	Date of Receipt (प्राप्ति की तारीख) :	12/05/2019
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	KAJAL CHATTERJEE	Gender (लिंग) :	Male
Address (पता) :	KOLKATA	Country (देश) :	India
State (राज्य) :	West Bengal	Mobile Number (मोबाईल नंबर) :	Details not provided
Phone Number (फोन नंबर) :	Details not provided	Email-ID (ईमेल-आईडी) :	kajalchatterjii@gmail.com
Status (स्थिति)(Rural/Urban) :	Urban	Education Status :	
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	10) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		
Information Sought (जानकारी मांगी) :	Please provide Bench wise vacancy of Lower Division Clerk (LDC) of Combined Higher Secondary Level Examination, 2017 in CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL		

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14/5
A 20 (100001)